

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 68/MP/2018**

Subject : Petition for revision of NAPAF for Vallur Thermal Power Station (3 x 500 MW) for the period from 1.4.2017 to 31.3.2019

Petitioner : NTPC Tamil Nadu Energy Company Ltd.

Respondent : AP Transmission Corporation Ltd & ors.

**Petition No. 46/MP/2018**

Subject : Petition for revision of NAPAF in respect of NTPC's Power Stations on account of shortage of coal availability.

Petitioner : NTPC Ltd.

Respondent : CSPDCL & ors.

Date of hearing : **19.3.2019**

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S.Jha, Member

Parties present : Shri M.G.Ramachandran, Advocate, NTPC  
Ms. Poorva Saigal, Advocate, NTPC  
Ms. Tanya Sareen, Advocate, NTPC  
Shri Shubham Arya, Advocate, NTPC  
Shri Umesh Ambati, NTPC  
Shri PB.Venkatesh, NTPC  
Shri Ajay Dua, NTPC  
Shri Manoj Kr. Sharma, NTPC  
Shri Ravi Sharma, Advocate, MPPMCL  
Ms. Swapna Seshadri, Advocate, GUVNL  
Shri S.Vallinayagam, Advocate, TANGEDCO  
Ms. S.Amali, Advocate, TANGEDCO

**Record of Proceedings**

These Petitions were taken up for hearing today.

Heard the learned counsel for the Petitioner, NTPC and the learned counsels for the Respondents, MPPMCL & GUVNL in Petition No. 46/MP/2018 and TANGEDCO in Petition No. 68/MP/2018 at length. At the request of the learned counsels for the Respondents in these matters, time to file written submissions is granted till **15.4.2019**. Subject to this, order in the Petition was reserved.

By order of the Commission

**Sd/-**  
**(B.Sreekumar)**  
**Dy. Chief (Law)**

